



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/29/2018
NAME OF THE PETITIONER(S) : Dharamchand kochar & 1
NAME OF THE RESPONDENT(S) : K.D.P Properties pvt ltd & 1
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	K. MUTHURAMASINGAM	K. Muthuramasalingam	
2.	R. Ramesh A.	R. Ramesh A.	

ORDER

Counsel for Petitioner present. Counsel for R1 and R2 present and filed Vakalath today and prayed for time for filing counter. At request, time is enlarged. Counsel for Respondent is directed to furnish copy of the counter to the other side well in advance. Put up on 03.09.2018.

- s.d. -
(S VIJAYARAGHAVAN)
Member (Technical)

- s.d. -
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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